442

(c) and (d) There are no major saving against the allocation of budget of Dr. R.M.L. Hospital during the last three years. The details of Budget Estimates, Revised Estimates and Actual expenditure for the last three years are given in the enclosed Statement.

Written Answers

- Yes, Sir. The Cardiology Department in the hospital was established in 1982. A Cath Lab. was installed in May, 1993 and had become operational in
- August, 1993. Efforts are being made to upgrade Cardiology and Cardio Thoracic Surgery at Dr. R.M.L. Hospital and Safdarjung Hospital. A Senior Cardio-Thoracic Surgeon has joined in the hospital on 27.11.98.
- (f) and (g) No, Sir. Some of the equipment have been purchased to provide stand by facility during the procedures undertaken in the Cath Lab.

Statement Expenditure of DR. R.M.L. Hospital, New Delhi for the Last 8 Years

(Rupees in crores)

Financial Year		B.E. Expenditure	R.E.	Actual	Savings	Remarks
1995-96	Plan Non-Plan	6.05 18.43	6.20 (A) 20.00	5.11 (B)* 21.51*	1.09	(A)Including Rs. 1.13 Crores of German Aid component to be used by PAO, DGHS for purchase of various equipments. (B) This excludes the expenditure
						done by PAO on account of German Aid Equipments.
1996-97	Plan	7.06	7.06	6.63	0.43 (C)	(c) Saving is due to non-filling of
	Non-Plan	25.20	24.20	24.68	0.52 (C)	vacant posts and non-receipts of bills.
1997-98	Plan	8.11	9.46	9.36	0.10	
	Non-Plan	23.25	27.53	27.48	0.05	

Note: Actual expenditure includes funds placed at the disposal of PAC, DGHS & PAO Ministry of Urban Development.

Welfare Scheme Executed by ICMR

- 404. SHRI RAVI SITA RAM NAIK: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:
- whether it is a fact that the several schemes (a) of family welfare and tribal schemes of health and family welfare have been executed by the ICMR in the country;
 - if so, the details thereof; State-wise; (b)
- (c) the amount spent to implement these schemes during each of the last three years, State-wise;
- whether any action taken by the Government to review the implementation of schemes;
 - if so, the details thereof; and (e)

if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DALIT EZHILMALAI) (a) to (f) Information is being collected and will be laid on the table of the Lok Sabha.

[Translation]

LPG Connections

405. SHRI BAIJNATH RAWAT:

SHRI R.S. GOVAI:

SHRI AJOY MUKHOPADHYAY:

SHRI RAMA CHANDRA MALLICK:

SHRI RAM TAHAL CHAUDHARY:

Will the Minister of PETROLEUM AND NATU-RAL GAS be pleased to state:

^{*}The excess expenditure over and above the RE has been incurred in accordance with the sanction of funds issued by the Competent Authority at the final estimate stage.